IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 414
IB/622/ND/2023

IN THE MATTER OF:
Blue Moon Travels Private Limited ... Applicant

Under Section 10 of (IBC), 2016

Order delivered on 08.05.2024

CORAM:
MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)
PRESENT:
For the Applicant : Ms. Riddhima Verma, Adv.
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Heard Ms. Riddhima Verma, Ld. Counsel for the Applicant is present through VC.

Issue notice to the Respondent creditors. The Applicant is directed to serve notice on the Respondent creditor. Let steps be taken within three days and file proof of service. List the matter on **03.06.2024.**

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)

Mamta-08.05.2024